

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 19/S.O./2018/

Date: 05-09-2018

In supersession of Order No. 20/S.O./2017 dt. 29.11.2017 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Sandeep Mehta**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation at Rajasthan High Court, Jodhpur.

BY ORDER

05.9.18

**REGISTRAR (ADMN.)**

No.Gen/XV/31/2008/5717

Date: 05-09-18

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Kumari Justice Nirmaljit Kaur, Judge, Rajasthan High Court, Jodhpur.
3. P.S. to Hon'ble Hon'ble Mr. Justice Sandeep Mehta, Judge, Rajasthan High Court, Jodhpur.

05.9.18

**REGISTRAR (ADMN.)**

No. Gen/XV/31/2008/5718

Date: 05-09-18

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./ Vigilance/ Examination/ Rules/ Classification/ C.P.C.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Senior Deputy Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11

05.9.18

**REGISTRAR (ADMN.)**